

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO.060/00216/2018**

**Chandigarh, this the 21<sup>st</sup> day of March, 2018**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

MES No.365288, Sh. Jagpal Singh (Retd.), aged 64 years, Refg/Mech (SK), S/o late Sub Lal Singh, VPO Gill Near Patwar Khana, Distt. Ludhiana-141002 (Group-C).

**....APPLICANT**

**(Present: Mr. Arun Sharma, Advocate)**

**VERSUS**

1. Union of India, through Engineer-in-Chief, Ministry of Defence, Army HQ, New Delhi.
2. Garrison Engineer, Ludhiana.

**....RESPONDENTS**

**ORDER (Oral)**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), on account of some technical defects, without prejudice to his rights, in any manner, and to enable him to file fresh OA, on the same cause of action, after removing the defects and with better particulars.

Therefore, the instant OA is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)  
MEMBER (J)**

**Dated: 21.03.2018.**

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